

Declaration of Assets and Liabilities

Year 2025-26

I, **RAJESH KUMAR**, son of Shri Bhuvneshwar Prasad, aged 49 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) PRATIBHA KUMARI (WIFE)	Dependant-1 Name AKSH RAJ (SON)	Dependant-2 Name AYANSH RAJ (SON)	Dependant-3 Etc. Name
(i)	Cash	Rs.15,000/-	Rs.30,000/-	NIL	NIL	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	SBI Saving Account- Rs.2,91,000/- (approx)	UCO Bank Saving Account- Rs.11,23,000/- (approx)	NIL	NIL	NA
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 11,383/- YLY Contribution SBI NPS Current Fund Value- Rs.3,92,866/-	LIC 1. Rs.11,621/- YLY 2. Rs.6,065/- HLY Contribution	LIC Rs. 8,685/- YLY Contribution	NIL	NA
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER- 01	NIL	NIL	NIL	NA
(vi)	Jewellery (give details of weight and value)	NIL	Gold- 100 gm Silver-500 gm	NIL	NIL	NA
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) PRATIBHA KUMARI (WIFE)	Dependant-1 Name AKSH RAJ (SON)	Dependant-2 Name AYANSH RAJ (SON)	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Residential Land Mauja- Fatehpur, PS- Didarganj, Dist-Patna Area-1368 Sq Feet MVR(2023) Value- Rs.5,05,000/-	NIL	NIL	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	House Moh-Ray Hasanpur Chai Tola, Bhikhna Pahari, PS- Kadamkuan, Patna-4 Area-786.5 Sq Feet MVR(2019) Value- Rs.29,08,000/-	NIL	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

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	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL BAZPK2327L	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ...*Rajesh Kumar*.....

Name of Employee: RAJESH KUMAR

Designation: Section Officer

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 03.02.2026

Note:- Please sign each page of the declaration. Asset declaration must be in A4 size white paper with computer typed (single side) in prescribed format.